



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,4th January 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 7

[CRIMINAL AND PENSION MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
54	Bail Appln./2943/2020	MD. MATIUR RAHMAN @ MATIUAR RAHMAN @ PAPU Versus THE STATE OF ASSAM	MR. S Y AHMED MD M ISLAM	PP, ASSAM
55	Bail Appln./3058/2020 B/O	PRANAB MAHANTA Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 04/01/2021

1) MR. J A AHMED 04-12-2020 To 05-01-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

[CIVIL BENCH-I AND TAX MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
36	WP(C)/9153/2019	M/S. PURVANCHAL COMMUNICATION PVT. LTD. Versus FOOD CORPORATION OF INDIA AND 3 ORS.	MR. S SARMA MR. R DUBEY MR. T K BHUYAN MS. A B KAYASTHA MR. A N I HUSSAIN	SC, F C I
WITH				
37	WP(C)/7073/2019	M/S PURVANCHAL COMMUNICATION PVT. LTD. AND 2 ORS. Versus FOOD CORPORATION OF INDIA AND 3 ORS.	MR. S SARMA MR. R DUBEY MR. T K BHUYAN MS. A B KAYASTHA MR. A N I HUSSAIN	SC, F C I

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

[CRIMINAL AND PENSION MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
55	Bail Appln./2852/2020 FIXED	RANU DEVI BHAGAWATI Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND	PP, ASSAM
BAIL HEARING (BA)				
56	Bail Appln./2931/2020 FIXED	SULTAN AHMED AND 2 ORS Versus THE STATE OF ASSAM	MR. A R TALUKDAR	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

[CRIMINAL AND PENSION MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
55	Bail Appln./3003/2020 (CONNECTED WITH ITEM NO. 2 IN THE DAILY CAUSELIST), FIXED	SANJU RAJU TOLANI Versus THE UNION OF INDIA	MR. B HALDAR MR. S BARMAN	SC, CENTRAL EXCISE CUSTOMS
MOTION				
56	AB/3642/2020 B/O	MD. BARKAT ALI Versus THE STATE OF ASSAM	MR. D K DAS MS. M HANDIQUE	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 15

[CIVIL AND CRIMINAL MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

43	Crl.Pet./1157/2018 WITH LCR 3 FILES, B/O	NRIPENDRA MAZUMDER Versus THE STATE OF ASSAM	MS C MEDHI MR. A K PURKAYASTHA MR. S NATH MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MR J DAS	PP, ASSAM
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CIVIL BENCH-III AND IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING</u>			
46 AB/2151/2020 FIXED	JAKIRUL ISLAM Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN	PP, ASSAM

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